

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 42

C.P. (IB)/26(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES: **PRADEEP G ROHRA**

Section 94(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

The Resolution Professional's Report is yet to be numbered. Further the Ld. Counsel for the Respondent submits that the Resolution Professional Report has been received and seeks further time to file Reply. List this matter on Board on **12.04.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh